GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1584 ANSWERED ON 09/12/2025

IMPLEMENTATION OF SVEP

1584. Shri Rajesh NaranbhaiChudasama:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the progress made in the implementation of Start-up Village Entrepreneurship Programme (SVEP) under the National Rural Livelihoods Mission (NRLM) in the country till date, State and UT-wise including Gujarat;
- (b) the details of expenditure incurred on the implementation of the SVEP since the launch of the scheme till date, State/UTwise;
- (c) whether any review of SVEP has been undertaken, if so, the details and the outcome thereof; and
- (d) the details of enterprises started by the entrepreneurs under SVEP so as to publicise to the poor rural people as a matter of encouragement?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

- (a) & (d): Start-up Village Entrepreneurship Programme (SVEP) is the the sub-scheme under the DeendayalAntyodayaYojana-National Rural Livelihoods Mission (DAY-NRLM) programme supports the Self-Help Group (SHG) and their family members to set-up small enterprises in the non-farm sector. SVEP develops an eco-system for enterprise development in rural areas, with SHG households, which includes:
 - a. Community Enterprise Fund (CEF), a dedicated fund for providing loans to entrepreneurs
 - b. Cadre of Community Resource Persons-Enterprise Promotion (CRP-EP) for providing Business Support Services

- c. The services include identifying business ideas, preparation of business plans, providing trainings, accessing loans from banks, maintenance of accounts, marketing etc.
- d. Dedicated centre for providing information to entrepreneurs called Block Resource Centre (BRC)
- e. Trained human resources consisting of Block Programme Manager (BPM), Mentor and CRP-EP

State and UT-wise details of the progress made in the implementation of Start-up Village Entrepreneurship Programme (SVEP) under the National Rural Livelihoods Mission (NRLM) in the country including Gujarat, upto October, 2025 are given at Annexure-I.

- (b): Details of funds released to States/UTs upto October, 2025 under SVEP are given at Annexure II.
- 2024. **Ministry of Rural Development** (MoRD) (c): In the commissioned an evaluation of the Start-Up Village Entrepreneurship Programme (SVEP) to assess its effectiveness in promoting rural entrepreneurship and livelihood diversification. The study covered 1,159 sample enterprises supported under SVEP across 17 states, 33 districts, and 165 villages, along with 157 Community Resource Persons for Enterprise Promotion (CRPs-EP). **Key finding are given below:**
 - i. 86% of entrepreneurs across the blocks reported being from SC, ST, Minority and OBC categories
 - ii. 46% of the entrepreneurs have not completed their schooling (below 8th grade)
- iii. 74% of the entrepreneurs confirmed SVEP enterprises as their primary occupation
- iv. 73% of SVEP entrepreneurs reported that income stream was monthly and not seasonal
- v. Average monthly revenue for an enterprise was around Rs 36,000
- vi. 23% of the enterprises belonged to local traditional art/pottery/ handicraft; 54% in retail/wholesale trade and 33% were into services
- vii. Around 86% of the entrepreneurs reported an enhancement in savings
- viii. 96% enterprises were operational with mean operational period of 56 months
 - ix. 79% entrepreneurs reported that it was first time venture/ new business

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY OF PART (a) and (d) OF LOK SABHA UNSTARRED QUESTION NO. 1584 ANSWERED ON 09.12.2025 REGARDING "Implementation of SVEP".

Details of the progress under Start-up Village Entrepreneurship Programme (SVEP)

No	States/UT	Total No. of blocks approved under SVEP	No. of enterprises supported under SVEP
1	Andhra Pradesh	14	27692
	Arunachal		
2	Pradesh	1	735
3	Assam	49	20388
4	Bihar	32	35899
5	Chhattisgarh	25	23403
6	Goa	3	2128
7	Gujarat	11	5940
8	Haryana	8	9854
9	Himachal Pradesh	9	1507
	Jammu &		
10	Kashmir (UT)	14	6026
11	Jharkhand	44	34481
12	Karnataka	20	4171
13	Kerala	43	45371
14	Madhya Pradesh	26	29791
15	Maharashtra	18	11145
16	Manipur	6	2465
17	Meghalaya	6	1619
18	Mizoram	4	2591
19	Nagaland	4	4503
20	Odisha	17	18441
21	Punjab	3	4255
	Rajasthan	23	12086
23	Sikkim	1	963
24	Tamil Nadu	10	5316
25	Telangana	22	18959
26	Tripura	9	2244
27	Uttar Pradesh	27	30162
28	Uttarakhand	10	4717
29	West Bengal	31	28938
30	Puducherry*	1	0
31	A&N Island*	1	0
	Total	492	395,790

* The preparation of the detailed project report (DPR) is ongoing.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY OF PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1584 ANSWERED ON 09.12.2025 REGARDING "Implementation of SVEP".

Details of funds released to States/UTs under SVEP upto October, 2025

(Rs. in lakh)

S. No	State	Total
1	Andhra Pradesh	3816.48
2	Arunachal Pradesh	447.35
3	Assam	8229.62
4	Bihar	4845.81
5	Chhattisgarh	2958.55
6	Goa	822.57
7	Gujarat	727.74
8	Haryana	1693.50
9	Himachal Pradesh	820.11
10	Jammu & Kashmir (UT)	2631.25
11	Jharkhand	6757.97
12	Karnataka	1410.60
13	Kerala	7936.13
14	Madhya Pradesh	5137.11
15	Maharashtra	2768.71
16	Manipur	888.28
17	Meghalaya	1214.96
18	Mizoram	1009.88
19	Nagaland	1448.39
20	Odisha	3595.41
21	Punjab	1043.14
22	Rajasthan	4667.70
23	Sikkim	371.63
24	Tamil Nadu	1853.84
25	Telangana	3449.38
26	Tripura	2058.27
27	Uttar Pradesh	4997.09
28	Uttarakhand	1845.90
29	West Bengal	6890.78
30	A&N	50.00
31	Puducherry	50.00
32	Ladakh	25.00
		86463.15
